

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5755**

TO BE ANSWERED ON THE 03RD APRIL, 2018 /CHAITRA 13, 1940 (SAKA)

RECRUITMENT SCAM OF NCCT

5755. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an FIR has been lodged by Parliament Street Police Station of Delhi Police in respect of a complaint dated 7th December, 2017 filed by Cooperation Department, Ministry of Agriculture and Farmers Welfare regarding recruitment scam of National Council for Cooperative Training (NCCT) as per the advice of Central Vigilance Commission (CVC) and Delhi High Court;

(b) if so, the details and follow up action taken in this regard; and

(c) if not, the reasons therefor and the time by which FIR is likely to be lodged?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): Delhi Police has reported that a complaint was received at Police Station Parliament Street in New Delhi District from Ministry of Agriculture & Farmers' Welfare on 07.12.2017 for registering an FIR against the officials of National Council for Cooperative Training (NCCT), involved in protecting the wrong doers in the matter of irregularities committed in appointment of lecturers in NCCT. No FIR has been registered so far. Delhi Police has examined the matter and found that it may have Inter-State dimensions. The enquiry has been entrusted to Crime Branch of Delhi Police.
